

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

5

OA/TA/MP No.

CP1/97 (OA398/95) 199

SURENDR NATH

Versus

W.O.I

Date of Order

Orders

29-01-98

Mr.S.K.Jain, President of the C.A.T.

Bar Association, Jaipur has informed us that the members of the C.A.T. Bar would again be on strike from 27.1.98 afternoon to 31st January, 98, protesting against what they call the proposed abolition of the Tribunal.

✓ CP
OA/TA/CP/RA may be listed for admission/
direction/hearing on 24/3/98

Ratan
(Ratan Prakash)
Judicial Member

O.P.
(O.P.Sharma)
Administrative Member

24-3-98

Mr. Shiv Kumar, Counsel for the petitioner

The learned Counsel for the petition states that the order of the Tribunal has since been complied with. The Contempt Petition has, therefore, become infructuous. It is dismissed. Notices issued are discharged.

Ratan
(Ratan Prakash)
Judicial Member

O.P.
(O. P. SHARMA)
Administrative Member

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.

M
Dealing Asstt. Record Section Officer
Digitized by Keeper (Judicial)

*Received copy
for Shiv Kumar
Dated
6/3/98*

*Copy of order
issued to all
respective
Vide - 156
dt - 15/4/98*

3/98